

JUDICIAL ACADEMY, ASSAM, GUWAHATI & NEJOTI

NOTIFICATION

Dated, Guwahati, the 17th April, 2017.

No.JAA.01/2016/1203 ::: This is for information of all concerned that the Gauhati High Court, in association with Judicial Academy, Assam & NEJOTI, is organizing a **Judicial Knowledge Enhancement Programme** for Grade-I Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh, scheduled to be held on 22nd and 23rd April, 2017 at the Assam Administrative Staff College, Khanapara, Guwahati.

In this connection, **25(twenty five)** single bedded rooms in the hostel of Assam Administrative Staff College and **17(seventeen)** double bedded rooms in N.I.R.D, Khanapara have been reserved for accommodation of Judicial Officers w.e.f. 21st to 23rd April, 2017. All the participating Grade-I Officers are hereby requested to confirm their willingness to stay in the aforesaid hostels latest by **19th April, 2017** to the Research Officer, Judicial Academy, Assam at e-mail: researchacademy@outlook.com, contact :-094011-01321

Enclo : Programme – 1(One) Page.

By Order

Sd/-N.G.Das

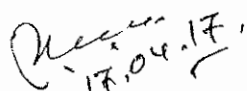
ADMINISTRATIVE OFFICER

Memo No.JAA.01/2016/1204-07

Dated Guwahati, the 17th April, 2017.

Copy to :

1. The Registrar Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun. He is requested to communicate the aforesaid Notification amongst the participating Judicial Officers of his/her State.
2. Registrar (Judicial), Gauhati High Court, Guwahati
3. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in Gauhati High Court website as well as the website of Judicial Academy, Assam.
4. C.A to Registrar General, Gauhati High Court, Guwahati.


ADMINISTRATIVE OFFICER



JUDICIAL KNOWLEDGE ENHANCEMENT PROGRAMME

AGENDA

22ND & 23RD APRIL, 2017

VENUE : ASSAM ADMINISTRATIVE STAFF COLLEGE, KHANAPARA, GUWAHATI

22.04.2017 (SATURDAY)

22.04.2017 (SATURDAY)			23.04.2017 (SUNDAY)		
TIME	TOPIC	RESOURCE PERSON	TIME	TOPIC	RESOURCE PERSON
INAUGURAL SESSION					
09.00 A.M. to 09.30 A.M.	Breakfast & Registration				
09.30 A.M. to 09.35 A.M.	Felicitation				
09.35 A.M. to 09.40 A.M.	Welcome Address by: Hon'ble Mr. Justice Manojit Bhuyan, Judge, Gauhati High Court.				
09.40 A.M. to 09.50 A.M.	Inaugural Address by: Hon'ble Mr. Justice Arup Kumar Goswami, Judge, Gauhati High Court.				
22.04.2017 (SATURDAY)			23.04.2017 (SUNDAY)		
10.00 A.M. to 11.30 A.M.	Accident Claims	Justice J.R. Midha Judge High Court of Delhi	10.00 A.M. to 11.30 A.M.	NDPS Act	Justice S.J. Mukhopadhyay Former Judge Supreme Court of India
TEA (11.30 A.M. to 11.45 A.M.)			TEA (11.30 A.M. to 11.45 A.M.)		
11.45 A.M. to 01.00 P.M.	Accident Claims	-Do-	11.45 A.M. to 01.00 P.M.	NDPS Act	-Do-
LUNCH (01.00 P.M. to 02.00 P.M.)			LUNCH (01.00 P.M. to 02.00 P.M.)		
02.00 P.M. to 03.00 P.M.	POCSO Act	Justice Joymalya Bagchi Judge Calcutta High Court	02.00 P.M. to 03.00 P.M.	Arbitration & Conciliation Act	Justice (Dr.) B.B. Parsoon Former Judge Punjab & Haryana High Court
TEA (03.00 P.M. to 03.15 P.M.)			TEA (03.00 P.M. to 03.15 P.M.)		
03.15 P.M. to 04.30 P.M.	POCSO Act	-Do-	03.15 P.M. to 04.30 P.M.	Arbitration & Conciliation Act	-Do-

TRAINING SESSIONS

23.04.2017 (04.30 P.M. to 04.35 P.M.)

Acknowledgements by:
Hon'ble Mr. Justice (Retd.) A.C. Upadhyay,
Director, Judicial Academy, Assam & NEJOTI

FOLLOWED BY DISTRIBUTION OF CERTIFICATES